

MANUFACTURE OF WIGS, WIGLETS AND FALLS

1634. **SHRI BABURAO PATEL:** Will the Minister of COMMERCE be pleased to state:

(a) the date of establishment with details of total investment, the number of employees, maintenance expenses, the annual production and its particulars and the profits earned by the factory established by the State Trading Corporation at Madras for the manufacture of wigs, wiglets and falls;

(b) the details of the products of this factory sold inland and exported and the amount realised in rupees and in foreign exchange on this account during the last year;

(c) the terms of collaboration agreement with the Lion Rock Trading Company of Hong Kong and the amount of royalty or commission allowed to them for expert advice and the amount actually remitted so far in foreign exchange to Hong Kong; and

(d) the number of foreign technicians, their nationality, their salaries and other perquisites allowed to those employed in the above factory through the Lion Rock Trading Company?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) The Wig-India factory started its operations from June 1966 but was formally commissioned on 31st January, 1967. The total investment is approximately Rs. 25 lakhs. The factory employs 946 persons. The maintenance expense is approximately Rs. 11.94 lakhs. Production in 1966 was 12,000 pieces of wigs, wiglets and falls. The profits of the factory for 1966-67 was Rs. 3.51 lakhs.

(b) 11,000 wigs, wiglets and falls were exported last year and the foreign exchange earned was Rs. 6.02 lakhs. In addition to this, processed hair valued at Rs. 32.71 lakhs was also exported. No sales were made in India.

(c) It is not in the business interests of the S.T.C. to disclose this information.

(d) 5 technicians holding Hong Kong Passports were deputed from Hong Kong. The salary paid to these technicians worked out to approximately Rs. 15,000/- per month. They stayed for a total period of 18 months.

In addition to the salary, they were allowed free-furnished accommodation, domestic staff allowance and conveyance.

ARREARS OF ROYALTY OF COLLIERIES

1635. **SHRI K. M. KUSHIK:** Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) the amount of royalty in arrears up-to-date of:—

(i) The Ballarpur Chanda district, Colliery—Maharashtra.

(ii) The Shasti Colliery Do.

(iii) Ghughus Colliery Do.

(iv) The Mahakali Colliery Do.

(b) The period of accrual of arrears; and

(c) the reasons for the arrears having been allowed to accrue?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): (a) to (c). The question relates to a matter which is not primarily the concern of the Government of India.

WEAVERS' SERVICE CENTRE AT TRIVANDRUM

1636. **SHRI P. VISWAMBHARAN:** Will the Minister of COMMERCE be pleased to state:

(a) the action taken on the proposal of the All India Handloom Board to set up a Weavers' Service Centre at Trivandrum; and

(b) whether Government will start the service Centre at Trivandrum during the current year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) the proposal to set up a Weavers' Service Centre at Trivandrum is under the consideration of the Government of India.

(b) This depends upon the outcome of (a) above.

SECRETARY, COIR BOARD

1637. **SHRI P. VISWAMBHARAN:**
SHRI P. C. ADICHAN:
Will the Minister of COMMERCE be pleased to state:

(a) the date from which the post of Secretary, Coir Board is lying vacant;